

23. Neyveli Lignite Corporation Ltd.  
24. National Aluminium Company Ltd.  
25. Hindustan Zinc Ltd.  
26. Bongaigaon Refineries & Petro-  
Chemicals Ltd.  
27. National Fertilizers Ltd.  
28. Fertilizers & Chemicals (Travancore)  
Ltd.  
29. Hindustan Photo Film Mfg. Co. Ltd.  
30. C. M. C. Ltd.

*English]*

**Purchase of Shares by I. A. S. Officers**

3914. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that Delhi Administration has asked its IAS Officers to clear their position about purchase of shares by them belonging to Harshad Mehta or K. G. Investment out of the promoters quota;

(b) if so, the details of the Officers who have declared the purchase thereof;

(c) whether such a declaration has also been sought from other I.A. S. Officers working in the Central and State Governments;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES AND PENSIONS (SHRIMATI**

MARGARET ALVA): (a) Yes, Sir. Information has been asked from all the States about shares purchased by I.A.S. Officers holding super-time scales and above in the aforesaid companies out of the promoters' quota.

(b) None of the officers has declared purchase of shares from the promoters quota.

(c) Yes Sir.

(d) No State has so far reported any purchase of shares from the promoters quota in the aforesaid companies by any IAS officer.

(e) Does not arise.

**Deputation of IAS Officers**

3915. SHRI S. L. SHARMA PREM: Will the PRIME MINISTER be pleased to state:

(a) the number of I. A. S. Officers posted in technical Ministries like Health, Defence, Chemicals and Fertilisers, Environment and Forests, etc;

(b) the number of I. A. S. Officers posted in Public Sector Undertakings of these Ministries; and

(c) the ratio of I. A. S. Officers and Technocrats running these Public Sector Undertakings?

**THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES AND PENSIONS (SHRIMATI  
MARGARET ALVA): (a) The number of IAS  
officers posted in the Ministries of Health,  
Defence, Chemicals and Fertilisers and En-  
vironment and Forests is 86.**

(b) The number of IAS Officers posted in Public Sector Undertaking of these Ministries is 4.

(c) Information about the ratio of IAS Officers and Technocrats running these Public Sector Undertakings is not centrally maintained.

**Indian Rare Earths Factory  
Manavalakurichy**

3916. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether the Government purpose to modernise and expand the Indian Rare Earths Factory at Manavalakurichy of Kanyakumari District Tamil Nadu;

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). The Manavalakurichi Plant of Indian Rare Earths Ltd. has already ben modernised at an approximate cost of Rs.10 crores. Zirconium plant at Manavalakurichi is being marginally expanded to increase the production of Dry Frit and other value added Zirconium products.

[*Translation*]

**Property Left Behind by Asians of  
Indian Origin in Uganda**

3917. SHRI MOHAN LAL JHIKRAM: Will the PRIME MINISTER be pleased to refer to the reply to unstarred Question No. 1606 answered on 2.12.92 and state:

(a) the number of Asians of Indian origin who have returned to India from Uganda:

(b) the terms and conditions attached by the Government of Uganda for the return of Asian of Indian Origin to that country; and

(c) whether the Asian of Indian Origin who are not willing to go back to Uganda are also likely to get back the property left behind by them?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Approximately 11,000.

(b) No terms and conditions have been attached.

(c) Our information is that those claiming property are required to prove their title in order to re-possess it and it is not necessary for them to return to the country.

[*English*]

**Agra Based Industries**

3918. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) the details of goods produced by agro-based industries, exported and the foreign exchange earned there from during the last three years; and

(b) the details of facilities available for promotion of agrobased industries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES) (PROF. P.J. KURIEN): (a) As per information received from the Ministry of